

Central Administrative Tribunal
Principal Bench

09

O.A. No. 1317 of 1999

New Delhi, dated this the 8th May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

1. Chander Prakash
S/o Shri Radhey Shyam
2. Mahesh Chand,
S/o Shri Panna Lal
3. Babu Lal
S/o Shri Dholat Ram
4. Hanuman
S/o Shri Heera Lal
5. Hari Chand
S/o Shry Shyam Lal
6. Sanjay
S/o Shri Kanhaya Lal,
7. Kajori Mal
S/o Shri Kharati Mal
8. Mohan Lal,
S/o Shri Laxmi Dass
9. Meva Lal,
S/o Shri Gappa

(All are working as Washermen (Dhobies) in
the Office of C.O.D., (Central Ordnance Depot)
Delhi Cantt. .. Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

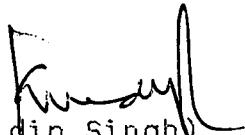
1. Union of India through
the Secretary,
Ministry of Defence,
New Delhi.
2. The Chief of Army Staff,
Army Headquarters,
Sena Bhawan, New Delhi.
3. The C.O.D. (Central Ordnance Depot),
Ministry of Defence,
Delhi Cantt.
New Delhi-110010. .. Respondents

(By Advocate: Shri Anil Singal proxy
counsel for Mrs. P.K. Gupta)

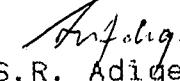
ORDER (Oral)MR. S.R. ADIGE, VC (A)

Applicant's counsel Shri Sharma states that applicant's representation dated 19.4.99 (Annexure A-1) claiming relief of parity of pay scale with Dhobies in Delhi Police has not been disposed of as yet by Respondents.

2. If so this O.A. is disposed of with a direction to Respondents to dispose of the aforesaid representation dated 19.4.99 in accordance with rules and instructions and judicial pronouncements including C.A.T., Principal Bench order dated 9.10.90 in O.A. No. 363/90 Mauji Ram & Others Vs. Delhi Administration & Others ^{to ascertain that it is applicable to the present case} ~~within three months from the date of receipt of a copy of this order under intimation to applicants.~~ ^{Within three months} No costs.


(Kuldeep Singh)

Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/